**Annexure – 6**

**Name of the corporate debtor: Nexgen Laminators Private Limited ; Date of commencement of CIRP:25.11.2019 (Order served to IRP dated 25.11.2019); List of creditors as on: 31.07.2023**

| S.No. | Name of authorised representative, if any | Name of emplo yee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| – | – | – | – | – | – | – | – | – | – | – | – | – | – |